

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
19-04-2024 AT 10:30 AM**

**Company Petition IB/231/2021  
AND  
IA(IBC) 706/2024 in Company Petition IB/231/2021  
u/s. 95 of IBC, 2016**

**IN THE MATTER OF:**

State Bank of India

**...Petitioner**

**AND**

Prashant Mupparapu & Varam Bio Energy Pvt Ltd

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA(IBC) 706/2024**

Learned Counsel Mr Hayat, for the counsel on record for applicant present through Video Conference.

Issue Notice to the Personal Guarantor by registered/ speed post with acknowledgment due and through e-mail, to be taken up within 3 days' time. Meanwhile, counter if any to be filed by the Personal Guarantor within 10 days' time. Posted to 06.06.2024 for filing proof of service and for counter.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**